

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ORIGINAL APPLICATION NO. 180/00775/2018**

Monday, this the 24th day of September, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Sonima.P, aged 24 years
D/o.Raji, Cheruvath House
Pariyapuram P.O, Tanur, Malappuram
From Pallth House, Pariyapuram.P.O
Tanur, Malappuram – 676 302

[By Advocate Mr.P.Sivraj]

V.

1. The Administrative Officer
Recruitment Cell
All India Institute of Medical Sciences
Bhubaneswar, Siju, Post Dumuduma
Bhubaneswar-751 019
2. The Director
All India Institute of Medical Sciences
Bhubaneswar, Siju, Post Dumuduma
Bhubaneswar-751 019
3. Union of India rep. by its Secretary,
Ministry of Health & Family Welfare
Govt.of India, New Delhi – 110 001

(By Advocate Mr.N.Anilkumar,Sr..PCGC(R))

This application having been finally heard on 24.9.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The grievance of the applicant is that during the selection for the post of Nursing Officer/Staff Nurse Grade II, after having passed the Computer Based Test and while appearing for the document verification, and for reasons unconnected with her eligibility, there was a mismatch between the finger prints taken during Computer Based Test and at the time of document verification. As

per Annexure A-6, respondents have submitted that this issue is being examined in detail and her candidature has been kept in abeyance.

2. We feel that at this point, the Original Application can be disposed of by directing respondent no.1 to take an expeditious decision in the matter taking into account also the facts detailed in Annexure A-7 representation filed by the applicant. This shall be done within 15 days of receipt of a copy of this order.

3. The Original Application is disposed of as above. No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A-1 - True copy of the relevant page of the Notification dated 2.11.2017 inviting online application from the candidates issued by AIIMS, Bhubaneswar

Annexure A-2 - True copy of the admit card issued to the applicant by AIIMS

Annexure A-3 - True copy of the notification dated 23.6.2018 calling upon the candidates for document verification for selection to the post of Nursing Officer/Staff Nurse Grade II

Annexure A-4 - True copy of the initiation dated 29.6.2018 calling upon the applicant for document verification for selection to the post of Nursing Officer/Staff Nurse Grade II

Annexure A-5 - True copy of the email request sent to AIIMS by the applicant on 16.8.2018

Annexure A-6 - True copy of the reply dated 24.8.2018 received by the applicant from the Recruitment Cell of the AIIMS, Bhubaneswar

Annexure A-7 - True copy of the request dated 13.9.2018 of the applicant addressed to the first respondent

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